

*[English]***Patenting of Neem and Turmeric**

899. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government have conducted any study in patenting of Neem and Turmeric;

(b) if so, the findings and recommendations made in this regard alongwith the names of companies and countries, and

(c) the reasons for making such recommendations to foreign companies in view of their ancient values in our country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K ALAGH) : (a) to (c) Government have not conducted any study pertaining to Neem and Turmeric related patents. However, patent searches made by some Government funded institutions like Technology Information, Forecasting and Assessment Council (TIFAC), Council of Scientific and Industrial Research (CSIR) have indicated that Neem and Turmeric related patents have been issued by various Patents Offices including the Indian Patent Office. The list of patents issued in this regard by the Indian Patent Office is enclosed

**STATEMENT**

A - Neem related patents issued by the Indian Patent Office (1972-1996 January)

Title	Applicant
1	2
Treatment of Neem Oil	Hindustan Lever Ltd
A process for treating (Upgrading) Neem oil	Hindustan Lever Ltd
A process for treating (Upgrading) Neem Oil Having high free fatty acid content	Hindustan Lever Ltd
A process for the preparation of Neem Oil fatty acid distillation residue based pesticide	Godrej Soaps Ltd
A process for extraction of Neem Oil	R Gupta
A process for isolation of active bitter and odoriferous constituents from neem seeds	R Gupta

1	2
An improved process for the preparation of novel hydrogenated plant extract having dihydroazadirachtin or tetrahydroazadirachtin.	Rohm & Haas Co
A process for isolation of a Nimbatiktam or Nimbidin from neem oil.	Central Council for Research in Ayurveda & Siddha Dharma Bhavan.
A process for the preparation of storage stable azadirachtin-rich extract from components of the neem tree, particularly neem seed kernels	Tricolio-M GmbH Herstell lung Undvetrieb Hochreiner Brosubstanzen.
A process for the preparation of an active composition containing triterpenes including azadirachtin and its derivatives possessing insect antifeedant and growth inhibitory activity from parts of the neem plant	CSIR
A process for the preparation of insecticidally active composition containing lipids from the neem plant	CSIR
A process for the isolation of new trieterpene derivatives of azadirachtin from the parts of neem tree	CSIR

B - Turmeric related patents issued by the Indian Patent Office (1972-1996 January)

Process for the making anti inflammatory composition from sodium curcumin	CSIR
Improvements in or relating to obtaining pharmacologically active anti inflammatory agents from curcumin	CSIR

*[Translation]***Employment Assurance Scheme**

900 SHRI VISHAMBHAR PRASAD NISHAD Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) the amount received from Government for Employment Assurance Scheme and Identified Jawahar Rojgar Yojana (JRY) and million wells scheme during the year 1994-95 and 1995-96 for rural development in district Banda.